

Indian Foreign Service and the Defence Services.

Shri L. Jogeswar Singh: May I know, Sir, whether there is any possibility of the services of this new cadre being extended to Manipur and Tripura?

Shri Anil K. Chanda: These people have been recruited now only for the NEF area.

Shri Muniswamy: May I know, Sir, whether any preference will be given to people from the Defence Services?

Shri Anil K. Chanda: No preferential treatment was accorded to people of the Defence Services. We constituted a Recruitment Board and a large number of applicants were interviewed. As it happens, I find quite a large number of the officers selected do belong to the Army or the Air Force.

Shri Rishang Keishing: May I know, Sir, the names of the persons who have been selected for the posts of PO and APO and the districts where they will be posted?

Shri Anil K. Chanda: There are about 24 names. If you permit me, I can read them out.

Shri L. Jogeswar Singh rose—

Mr. Speaker: There is only one more question. Next question.

PEARLS

***496. Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of imports of pearls from the Middle East countries during April 1953 to January 1954 and the corresponding ten months of 1952-53;

(b) the total value of re-export of pearls during the above-mentioned two periods;

(c) whether there is any fall in the import and re-export of pearls;

(d) if so, the cause of such fall; and

(e) whether there is any duty on the import and export of pearls?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 24.]

(c) Yes, Sir.

(d) The import duty of 20 per cent. *ad valorem* imposed on 28th February, 1953, may have contributed to the decline in this trade, in addition to competition from synthetic pearls.

(e) There is no export duty on pearls. The import duty of 20 per cent. on raw pearls (other than cultured) has also been removed from 23-2-54.

Shri Morarka: May I know, Sir, whether the Government of India had received any representation from the Pearl Merchants' Association for removing this import duty on real and synthetic pearls?

Shri Karmarkar: That is so. We considered that and we have removed the duty.

WRITTEN ANSWERS TO QUESTIONS

RESIDENTIAL QUARTERS IN DELHI

***460. Th. Lakshman Singh Charak:** Will the Minister of Works, Housing and Supply be pleased to refer to the answer given to starred question No. 1151 on the 9th September, 1953 and state how much money Government have spent during 1952-53 on construction of quarters for clerks and peons in Delhi?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): About rupees Sixty lakhs.

PHARMACEUTICAL INDUSTRY

***468. Shrimati Renu Chakravartty:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that considerable difficulties are being experienced by the pharmaceutical industry as a result of dual control by the Health and the Commerce and Industry Ministries?